

SHRI B. V. NAIK: It is with Rs. 118 crores which the Central Government has provided as finance to various housing boards. May I, therefore, know from the hon. Minister....

MR. SPEAKER: Where is the relevancy here? You should ask a question which has an all-India relevance.

SHRI B. V. NAIK: Is there any evaluation of the utilisation of these houses done by any Central team?

SHRI H. K. L. BHAGAT: I will answer the last part of the question. There is an evaluation done. These housing boards get allocations in two ways. They get allocations from the State Government funds which are allotted to the State Governments. There, it is for the State Governments to do the evaluation. If these funds are given by the HUDCO for a particular scheme, the HUDCO does make some kind of an evaluation.

SHRI KRISHNA CHANDRA HALDER: As is known, the Estimates Committee has recommended that in industrial and plantation areas, the Government should come forward to solve the housing problem. In Durgapur and Asansol, there are many industrial plants and public sector undertakings. Coal, iron and steel are very important for developing our economy. The workers and the employees have to come to Durgapur and Asansol from 60 to 70 miles by train. I want to know what the Central Government propose to do to solve the housing problem of Durgapur and Asansol industrial workers.

SHRI H. K. L. BHAGAT: So far as the industrial workers' housing is concerned, that again is with the State Governments and they have made some progress in that. Here, I would like to submit for the consideration of the hon. Member and the House that housing is a stupendous problem and we have to think in

terms of the mobilisation of national resources. Mere Government resources will not suffice. Everybody will have to contribute to housing.

Indo-Cuba Cultural Pact

*268. **SHRI JAGANNATH MISHRA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether an Indo-Cuba cultural pact has been signed in July, 1978; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) The Agreement envisages co-operation in the fields of art and culture, education, science and technology, sports and games, mass media of information and education and journalism, in order to contribute towards a better knowledge and understanding of each other's cultures and activities in these fields. A copy of the Agreement is available in the Parliament Library.

श्री जगन्नाथ मिश्र : इस संप्रज्ञाति के कार्यान्वयन के लिये किसी संयुक्त समिति की स्थापना हो गई है, अगर हाँ तो उसके सदस्य कौन कौन हैं तथा इस काम में किस हद तक प्रगति हुई है ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): The agreement has not yet been ratified.

श्री जगन्नाथ मिश्र : क्यूँके प्रतिरक्त और किन किन देशों से हमारे सांस्कृतिक सम्बन्ध गत दो वर्षों में स्थापित हुए हैं और प्रागे किन किन देशों से स्थापित करने का विचार है ?

श्री अरविन्द नेताम : अभी तक करीब 46 देकों—

अध्यक्ष महोदय : उन्होंने दो क्षातों में पूछा है।

श्री अरविन्द नेताम : 1976 में करीब चार देकों से और 1975 में करीब छठ देकों से हुए हैं। अगर आप कहिये तो मैं उन देकों के नाम पढ़ दूँ।

Revision in Ex-factory Prices of Sugar

*289. SHRI K. M. 'BADHUKAR':
SHRI D. D. DESAI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the ex-factory prices of sugar, have been revised again recently; and

(b) if so, the prices increased and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) and (b). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-11297/76].

श्री कमला मिश्र 'बधुकर' : नीति के बारे में अगर मैं प्रश्न करूँ तो अध्यक्ष महोदय आप एंज़ाउ नहीं करेंगे—

अध्यक्ष महोदय : सूचना दीजिये तो।

श्री कमला मिश्र 'बधुकर' : हमारी सरकार की चीनी के बारे में जो नीति है वह मिन मालिकों को खुश करने की नीति है जहाँ तक कज्युमर्ज और किसानों का सम्बन्ध है सरकार की नीति बिल्कुल चातक नीति है। स्टेटमेंट में बताया गया है कि चूँकि यूरोप आफ इंडस्ट्रियल क्रस्ट्स एंड प्राईसिस की रिपोर्टेशन हो गई थी इसलिये चीनी की एक्स फैक्ट्री प्राईस बढ़ा दी है। इसको

बढ़ाने के बाद उपभोक्ता की सही दायों पर चीनी मिलाने के लिए धाप ने क्या व्यवस्था की है ?

श्री शाहनवाज खाँ : लेवी शुगर की जो प्राईस है वह जो पहले थी यानी 2 रुपये 15 पैसे पर कितनी बढ़ बही रहेगी। उस चीनी की कीमत बढी नहीं है।

श्री कमला मिश्र 'बधुकर' : चूँकि बिहार और उत्तर प्रदेश में तमाम चीनी मिलें पुरानी पड़ गई है। उनकी मशीनरी पुरानी पड़ गई है क्या यह सही नहीं है कि उसकी वजह से शुगर की कास्ट प्राईस बढ़ जाती है, प्रोडक्शन कास्ट बढ़ जाती है ? अगर हाँ तो उन चीनी मिलों के नवीनीकरण के लिए ताकि उनकी कास्ट आफ प्राडक्शन घट सके और आपको दाम बढ़ाने का मौका न मिले, धाप क्या करने जा रहे हैं ?

श्री शाहनवाज खाँ : ऐसी स्कीम गवर्नमेंट के जेरे गौर है ताकि पुरानी शुगर मिलों का मॉडर्नाइजेशन और रिहैबिलिटेशन हो सके। उनकी मशीनरी को नए सिरे से बेहतर बनाने के लिये गवर्नमेंट लोन वगैरह देने की बात भी मोच रही है।

SHRI D. D. DESAI: The production of sugar has declined from 48 lakh tonnes to 42 lakh tonnes, and the export also has been affected to some extent. The statement laid on the Table of the House shows that the costing is done by the Bureau of Industrial Costs and Prices. May I know from the hon. Minister whether the variation between the lowest and the highest is nearly a hundred per cent? Can he not consider seeing that the cost element particularly. The crushing period recovery and sugarcane price are all arranged in a manner that the sugarcane growers do get a remunerative price which is presently a matter of great concern in the House and outside?